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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be Laid.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Hindustan Antibiotics Limited, Pune, for the year 2011-2012.
- (ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.'

(Placed in Library, See No. LT 9243/15/13)

- (b) (i) Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2009-2010.

(ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9244/15/13)

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Bengal Chemicals and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9245/15/13)

- (ii) Memorandum of Understanding between the Rajasthan Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9246/15/13)

- (iii) Memorandum of Understanding between the Indian Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9247/15/13)

- (iv) Memorandum of Understanding between the Madras Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9248/15/13)

- (v) Memorandum of Understanding between the Brahmaputra Valley Fertilizer Corporation Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9249/15/13)

- (vi) Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9250/15/13)

- (vii) Memorandum of Understanding between the Rashtriya Chemicals and Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9251/15/13)

- (viii) Memorandum of Understanding between the FCI Aravali Gypsum and Minerals India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9252/15/13)

- (ix) Memorandum of Understanding between the Projects and Development India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9253/15/13)

- (x) Memorandum of Understanding between the Fertilizers and Chemicals Tranvancore Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9254/15/13)

- (xi) Memorandum of Understanding between the Hindustan Insecticides Limited and the Ministry of Chemicals and Fertilisers for the year 2013-2014.

(Placed in Library, See No. LT 9255/15/13)

- (xii) Memorandum of Understanding between the Hindustan Organic Chemicals Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 9256/15/13)

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals for the years 2010-2011 and 2011-2012 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 9257/15/13)

(5) A copy of the Drugs (Prices Control) Order, 2013 (Hindi and English versions) published in Notification No. S.O. 1221(E) in Gazette of India dated 15th May, 2013 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 9258/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9259/15/13)

(3) A copy of the Central Industrial Security Force, Senior Private Secretary to Director General, Recruitment Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 274(E) in Gazette of India dated 26th April, 2013 under Section 22 of the Central Industrial Security Force Act, 1968.

(Placed in Library, See No. LT 9260/15/13)

(4) A copy of the Indo-Tibetan Border Police Force (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 857(E) in Gazette of India dated 30th November, 2012 under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library, See No. LT 9261/15/13)

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत) महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) (एक) वेटरीनरी काउंसिल ऑफ इंडिया, नई दिल्ली के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखा परीक्षित लेखे।

(दो) वेटरीनरी काउंसिल ऑफ इंडिया, नई दिल्ली के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)

(Placed in Library, See No.LT 9262/15/13)

(3) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-

(एक) लक्षद्वीप डेवलपमेंट कारपोरेशन लिमिटेड, कवरती के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) लक्षद्वीप डेवलपमेंट कारपोरेशन लिमिटेड, कवरती का वर्ष 2011-2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)

(Placed in Library, See No.LT 9263 /15/13)

(Interruptions)

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Agricultural University, Imphal, for the year 2010-2011.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 9264 /15/13)

- (3) A copy each of the following Notifications (Hindi and English versions) under Section 4(d) of the Destructive Insects and Pests Act, 1914:-

- (i) The Plant Quarantine (Regulation of Import into India) (Second Amendment) Order, 2013 published in Notification No. S.O. 1378(E) in Gazette of India dated 28th May, 2013.
- (ii) The Plant Quarantine (Regulation of Import into India) (Third Amendment) Order, 2013 published in Notification No. S.O. 1531(E) in Gazette of India dated 14th June, 2013.

(Placed in Library, See No.LT 9265 /15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table:-

- (1) (i) A copy of the Sixth Report (Hindi and English versions) of the National Commission for Safai Karamcharis, New Delhi, for the years 2002-2003 and 2003-2004.
- (ii) A copy of the Action Taken Memorandum (Hindi and English versions) on the recommendations contained in the Sixth Report of the National Commission for Safai Karamcharis, New Delhi, for the years 2002-2003 and 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 9266 /15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Social Defence, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Social Defence, New Delhi, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT 9267 /15/13)

...(Interruptions)